

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.53/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/404/2016
NAME OF THE COMPANY	Takshila Tech Parks & Incubators (India) Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Takshila Tech Parks & Incubators (India) Ltd
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju in Petitioner	Advocate	Vbkrju@gmail.com 98491 20947	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.B.Raju on behalf of Mr.V.S.Raju, Learned Counsel for Petitioner.

C.P. is Allowed.


Member (T)

Prem


Member (J)